

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.106

IB- 2930/(ND)/2019

IN THE MATTER OF:

Spacewood Furnishers (P) Ltd
Vs.

Thapar Builders (P) Ltd

....OPERATIONAL CREDITOR

... CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 14.07.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

For the Respondent :

ORDER

No one is present at the time of virtual hearing in the matter. In the interest of justice, list the matter on 03.9.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit